

(4)

Reply not filed.

Sr

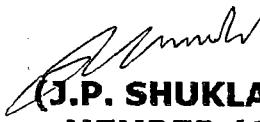
07.08.2007

OA No.201/2007

Mr. P.N. Jatti, Counsel for applicant.
Ms. Kavita Bhati, Proxy counsel for
Mr. Kunal Rawat, Sr. Standing Counsel for respondents.

Proxy counsel appearing on behalf of the respondents seeks and is granted four weeks time to file reply. Rejoinder, if any, be filed within two weeks thereafter.

List it on 04.10.2007.

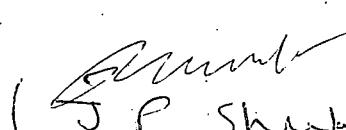

(J.P. SHUKLA)
MEMBER (A)

AHQ

4-10-07

Mr. P.N. Jatti Counsel for applicant
Mr. Kunal Rawat, Senior Standing
Counsel for the respondents.

Heard. The OA
has been disposed of by a
separate order.


(J.P. Shukla) **(M.L. Chauhan)**
Administrative Member Judicial Member

CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH

OA No.201/2007.

Jaipur, this the 4th day of October, 2007.

CORAM : Hon'ble Mr. M. L. Chauhan, Judicial Member.
Hon'ble Mr. J. P. Shukla, Administrative Member.

Arjun Lal Meena,
S/o Shri Bhagirath Lal Meena,
Aged about 51 years,
R/o Village Piplya The. Dausa.
District Dausa (Raj.)

... Applicant.

By Advocate : Shri P. N. Jatti.

Vs.

1. Union of India
Through its Secretary to the Government of India,
Department of Posts,
Dak Bhavan, Sansad Marg,
New Delhi 110 001.
2. Chief Post Master General,
Rajasthan Circle,
Jaipur 302 007.
3. Superintendent Post Officer,
Jaipur (MFL) Dn.
Jaipur.

... Respondents.

By Advocate : Shri Kunal Rawat, Senior Standing Counsel.

: O R D E R (ORAL) :

The applicant has filed this OA thereby praying for the following reliefs :-

"8.1 That by a suitable writ/orders/direction the impugned order vide Annexure A/1 and A/2 be quashed and set aside.

8.2 Any other relief which the Hon'ble Bench deems fit."

2. Notice of this application was given to the respondents. Respondents have brought to our notice the photo copy of letter dated 1.9.2007 and submits that the necessary payment has been made to the applicant. These documents are taken on record. In view of this subsequent development, the present OA does not survives and the same stands disposed of accordingly.


(J. P. SHUKLA)
ADMINISTRATIVE MEMBER


(M. L. CHAUHAN)
JUDICIAL MEMBER

P.C./